

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH ,  
CHANDIGARH .**

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(16)

3. O.A. No.060/00421/14


**(KUMARI VARSHA VS. UOI)**

**09.04.2015**

Present: None for the applicant.  
Sh. Lakhinder Bir Singh, counsel for the  
respdts.

It is seen that the applicant has not been represented since 2.9.2014 and rejoinder has also not been filed in this matter. It appears that the applicant has lost interest in pursuing his OA.

Hence, this OA is dismissed on account of non-prosecution.

  
**(DR. BRAHM A. AGRAWAL)**  
**MEMBER (J)**

  
**(RAJWANT SANDHU)**  
**MEMBER (A)**

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